

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 213
77(ND)/2015

IN THE MATTER OF:
Mr. Farooq Ahmad Shala

... **Applicant/Petitioner**

Versus

M/s. Peacock Tours Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 397/398

Order delivered on 16.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 09.06.2023.


COURT OFFICER